

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-1809(ND)/2019

IN THE MATTER OF:

M/s. P.P Jewellers Pvt. Ltd.

Vs.

M/s. Mankola Enterprises Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of the IBC, 2016

Order delivered on 19.08.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Counsel for the petitioner stated that some documents are being filed but the same is not before this Bench. Renotify this case on 05.9.2019.



**(SUMITA PURKAYASTHA)
MEMBER (T)**



**(INA MALHOTRA)
MEMBER (J)**